

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

UN-STARRED QUESTION NO. 2345

ANSWERED ON MONDAY, THE 08th July, 2019

[ASHADHA 17, 1941 (SAKA)]

AUTOMATIC DATA EXCHANGE

QUESTION

2345 SHRI A. RAJA:

SHRIMATI POONAM MAHAJAN:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) Whether the Government is planning to start automatic data exchange across the country;**
- (b) If so, the details thereof, State/UT-wise including Tamil Nadu;**
- (c) Whether the Government has signed an MoU in this regard;**
- (d) if so, the details and the salient features of the MoU;**
- (e) whether the Government has planned to develop a mechanism in this regard and if so, the details thereof and the reason therefore; and**
- (f) Whether the Government has also planned to constitute a group or open branches in some of the states across the country and if so, the details thereof, State/UT-wise including Tamil Nadu?**

ANSWER

THE MINISTER OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR)

कारपोरेट कार्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a) to (f) No such proposal is under consideration of the Ministry. The Ministry has concluded Memorandums of Understanding (MoUs) for sharing of data /Information with the Central Board of Direct Taxes(CBDT) and Securities Exchange Board of India (SEBI). Copies of the Press Releases issued by the Ministry in this regard containing salient features of the MoUs are enclosed at Annexure – I & II.
